

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 304 of 2013

Dated : 11th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

EMCO Energy Ltd. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Ritika Arora**

**Counsel for the Respondent (s): Ms. Deepa Chawan
Ms. Ramni Taneja
Mr. Umang Jain
Mr. Kiran Gandhi for R-2
Mr. M.Y. Deshmukh
Mr. Kakasaheb Y. Jaqtap
Mr. Walke (Rep.) for R.3**

ORDER

The learned counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is directed to file the same on or before 21.03.2014 after serving copy on the other side.

Post the matter on **22.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**